

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1734
ANSWERED ON:30.07.2015
Disinvestment in CIL
Kharge Shri Mallikarjun

Will the Minister of COAL be pleased to state:

- (a) whether the Government has disinvested in Coal India Limited recently;
- (b) if so, the details thereof;
- (c) whether earlier in 2010, CIL had also issued a public offer in this regard;
- (d) if so, the details thereof including the response thereto; and
- (e) the reasons for not floating a follow up public offer?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) & (b): The Government has disinvested 10% paid up equity in CIL out of Government of India's Shareholding of 89.65% through Offer For Sale (OFS) on 30.01.2015 to comply with SEBI guidelines for listed companies. At present the Government of India's Shareholding in CIL is 79.65%. Through this disinvestment an amount of Rs.22,557 crore was realised.

(c) & (d): In October,2010 Initial Public Offer of CIL was issued which was oversubscribed by 15.2 times and an amount of Rs.15,199.44 crore was realised.

(e) : SEBI has permitted promoters of a listed company to dilute their holding in the listed company in a transparent manner with wider participation through Stock Exchange mechanism by way of Offer for Sale (OFS). All promoters who are required to increase their public share holding to meet the minimum shareholding requirements are allowed to dilute their holding through Offer for Sale. Hence OFS was made in January"2015.

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